

MR. CHAIRMAN: We shall now take up Clause-by-Clause consideration of the Bill.

*Clauses 2 to 170 and the Schedule were added to the Bill.
Clause 1, the Enacting Formula and the Title were added to the Bill.*

MR. CHAIRMAN: Now, Shri Amit Shah to move that the Bill be passed.

श्री अमित शाह: महोदय, मैं प्रस्ताव करता हूँ:-
कि विधेयक पारित किया जाए।

The question was put and the motion was adopted.

THE LEADER OF THE HOUSE (SHRI PIYUSH GOYAL): Sir, the House has passed the Bills unanimously. That may also be brought on record.

MR. CHAIRMAN: Yes, when I said, 'those against, please say 'no'', there was no voice, and my hearing capacity is very high. I receive even a low decibel. So, these three Bills that create history have been passed unanimously.

ANNOUNCEMENT BY THE CHAIR - Contd.

MR. CHAIRMAN: Now, announcement regarding Special Mentions. The approved text of permitted Special Mentions of hon. Members, Dr. Amar Patnaik, Shri Sushil Kumar Modi, Shri Niranjana Bishi and Dr. M. Thambidurai, who are present now, shall be treated as laid on the Table.

SPECIAL MENTIONS*

Demand for the establishment of a large scale industrial silk spinning unit in Odisha under Silk Samagra-2

डा. अमर पटनायक (ओडिशा): महोदय, रेशम-कीट-पालन को एक उद्योग के रूप में श्रेणीबद्ध किया गया है। सिल्क समग्र-2 केंद्रीय-क्षेत्र- योजना केवल 80.00 लाख रुपये के एक छोटे से

* Laid on the Table